

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**(SPECIAL BENCH)**  
**COURT-VI**

**Item No. 615**  
**IB-806/PB/2019**

**IA/3941/2023, IA/1073/2022, IA/1075/2022, IA/1077/2022,**  
**IA/6648/2023, IA/2196/2024**

**IN THE MATTER OF:**

**Mr. Ravinder Aggarwal and Ors.**

**...PETITIONER**

**Vs.**

**M/s. MSA Developers Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 22.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI ASHOK KUMAR BHARADWAJ, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

:Mr. Pankaj Jain, Mr. Sarthak Dugar, Ms. Taniya Malhotra, Advs. in IA/2196/2024.

**For the Intervener**

:Advocate Amit Gupta for Arun Gupta and Anuj Jain as intervener

**For the Applicant**

:Ms. Chitra Gera, Adv. for Applicant Mr. Rajesh Pandey in IA/3941/2023, and for Respondent in IA/1075/2022, IA/1077/2022., Mr. Pankaj Jain and Ms. Taniya Malhotra, Advocates in IA No. 2196/2024, Proxy Counsel Adv Ranjit Kumar for Gulshan Kr Sachdev in IA/6648/2023

**For the RP**

:Mr. Apoorv Agarwal, Ms. Vaishnavi Prakash, Advs.

**For the Respondent/Corporate Debtor**

:Mr. GK Mishra, Adv for the Respondent no. 3 in IA 6006/2022. Mr. Ravi Bhushan Adv for Respondent in IA No. 3941/23

**ORDER**

List the matter along with IAs before the Regular Bench on **12.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Ashok Kumar Bharadwaj)**  
**Member (J)**